

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 5651 OF 2005

M/S. CENTRAL COALFIELDS LTD.

Appellant (s)

VERSUS

STATE OF JHARKHAND & ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T. and prayer for interim relief and office report)

WITH

Civil Appeal No.5650/2005

(With application for directions and with prayer for interim relief)

Date: 28/02/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Appellant(s) Mr. Ajit Kumar Sinha,Adv.

For Respondent(s) Mr. Sunil Gupta, Sr.Adv.

Mr. Prantap Kalra,Adv.

Mr. Gopal Prasad,Adv.

UPON hearing counsel the Court made the following

O R D E R

The matters are adjourned by three weeks.

wal)

(Neena Verma)

(Vijay Aggar

Court Master

Court Master